

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No.8474/2019

(Arising out of impugned final judgment and order dated 18-05-2018 in CRLA No.814/1991 passed by the High Court Of Judicature At Allahabad)

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

KISHAN SINGH & ORS.

Respondent(s)

(IA No.51961/2019-CONDONATION OF DELAY IN FILING; and, IA No.51966/2019-EXEMPTION FROM FILING O.T.)

Date : 05-04-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MS. JUSTICE INDU MALHOTRA

For Petitioner(s) Mr. Adarsh Upadhyay, AOR
Mr. Abhishek Chaudhary, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice returnable on 22.04.2019.

Dasti service, in addition, is permitted.

(MUKESH NASA)
COURT MASTER

(RAJINDER KAUR)
BRANCH OFFICER